

हरिन्द्र कुमार, भा.दू.से.
Harinder Kumar, ITS



सचिव
भारतीय दूरसंचार विनियामक प्राधिकरण
Secretary
TELECOM REGULATORY AUTHORITY OF INDIA

F. No.: R/(8)/2025-B AND CS(1 AND 3)

Dated: 26th October 2026

Dear Sir,

The Ministry of Information and Broadcasting (MIB), vide its reference dated 15.12.2025, has sought recommendations of TRAI under Section 11(1)(a) of the TRAI Act 1997, on formulation of an appropriate regulatory framework governing Free Ad-supported Streaming Television (FAST) Services in India, ensuring parity, content accountability and consumer protection.

2. In this regard, a consultation paper on 'Formulation of a Regulatory Framework for Application-based Linear Television Distribution (ALTD) Services (Including Free Ad-Supported Streaming Television (FAST) Services)', was issued on 06.04.2026, for seeking comments and counter comments from stakeholders on the issues raised in the consultation paper. In response, 207 comments and 11 counter-comments were received. As part of the consultation process, TRAI held an Open House Discussion (OHD) through virtual mode on 10.06.2026.

3. Based on the comments/counter-comments received from stakeholders and its own analysis, the Authority has finalized recommendations on '**Authorisation Framework for Application-based Linear Television Distribution (ALTD) Services**'. A copy of the recommendations is enclosed herewith.

4. In keeping with the practice, a copy of this letter, along with recommendations, is being placed on TRAI website www.trai.gov.in.

Yours sincerely,

Enclosure: As above

Harinder Kumar
26/10/2026
(Harinder Kumar)

Shri Chanchal Kumar,
Secretary
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